

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Declaration of 4th Saturday as holiday to the Officers and staff of the High Court of Andhra Pradesh, till 31.12.2019 – Notification – Issued.

ROC.No.34/SO/2019

Dated: 18.10.2019

NOTIFICATION No.25/SO/2019

The High Court hereby declares 4th Saturday as holiday to the officers and staff of the High Court, and to the A.P. State Legal Services Authority, till 31.12.2019.

**REGISTRAR (IT-cum-CPC)
I/C REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the Notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Member Secretary, A.P. State Legal Services Authority.
- 10) The Secretary, High Court Legal Services Committee, High Court of A.P.
- 11) The Director, Mediation and Arbitration Centre, High Court of A.P.
- 12) The Advocate General, State of Andhra Pradesh, High Court of A.P.
- 13) The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi, Amaravathi.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi.
- 16) The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam
- 17) The Special Judge for Trial of CBI Cases, Visakhapatnam
- 18) The Director of Prosecutions, Vijayawada
- 19) The Secretary General, Supreme Court of India, New Delhi
- 20) The Registrars, All High Courts in India
- 21) The Registrar, Income Tax Appellate Tribunal, Visakhapatnam
- 22) The Registrar, A.P. Lokayukta, Hyderabad.
- 23) The Registrar, A.P. State Consumer Redressal Forum, Vijayawada
- 24) The Secretary, Bar Council of Andhra Pradesh.
- 25) The Accountant General of Andhra Pradesh, Vijayawada.
- 26) The Public Prosecutor, High Court of A.P.
- 27) The Administrator, Government Pleaders' Office, High Court of A.P.
- 28) The Administrator General & Official Trustee, High Court Buildings, High Court, Hyderabad

- 29) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
 - 30) The President, A.P. High Court Advocates' Association, High Court of A.P.
 - 31) The President, A.P. High Court Employees Association, High Court of A.P.
 - 32) The Secretary, Advocates' Clerks Association, High Court of A.P.
 - 33) The Commissioner, Information & Public Relations, Andhra Pradesh
(with a request to publish the Notification in all local dailies)
 - 34) The Director, All India Radio, Vijayawada.
 - 35) The News Director, Doordarshan Kendra, Vijayawada
 - 36) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
 - 37) Andhra Jyothi, Vaartha, The Hindu & Indian Express.
 - 38) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
 - 39) The Director, All India Radio, PWD Grounds, Vijayawada.
 - 40) The Overseer, High Court of Andhra Pradesh.
- SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper